

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH AT PUNE
ORIGINAL APPLICATION NO. 37 OF 2023

Sushant Subhash More

... Applicant

Vs.

M/s. Hotel Sayadri Puspa & Ors.

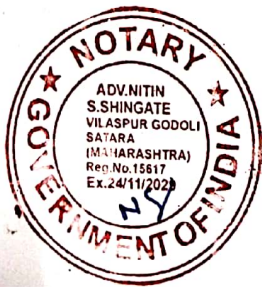
... Respondents

AFFIDAVIT ON BEHALF OF RESPONDENT NO. 105-MSRDC:

I, Amar Rasal, aged 45 years an Indian Inhabitant, the Authorized Representative of Respondent No. 105, having my office at SPA MSRDC Nagathane, Teh: Sata, Dist. Satara, do hereby solemnly state on oath and affirm as under:

1. I am the Authorised Signatory of Respondent No. 105, Maharashtra State Road Development Corporation ("MSRDC"), having my address as mentioned above. I have gone through the captioned Original Application and the documents filed along with the Original Application by the Applicant. I am familiar with the facts of the case from personal knowledge as well as from office records available with Respondent No.105-MSRDC and I am competent to depose to the facts in this Additional Affidavit.

2. I am filing the present Affidavit to reply to the Applicant's Rejoinder to the Joint Committee Report dated 6th June 2026



received on 8th June 2026 ("Rejoinder"). I crave leave of this Hon'ble Tribunal to file further affidavit/s and/or additional affidavit along with supporting documents if the circumstances so warrant.

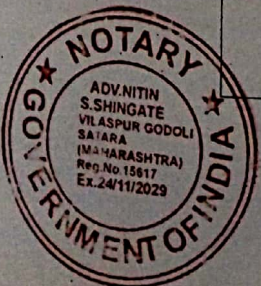
3. I say that *vide* Order dated 29th October 2025, the present Respondent No. 105 was appointed as the nodal agency in place of District Collector, Satara of the Joint Committee constituted in the present matter *vide* Order dated 4th December 2023.
4. I say that on 25th November 2025, this Hon'ble Tribunal had directed the Joint Committee to submit a fresh committee report in the captioned matter. Accordingly, on 7th March 2026, a fresh Joint Committee Report was submitted by the present Respondent No. 105-MSRDC on behalf of the Joint Committee.
5. I say that as regards direction sought by the Applicant at Clause 14(a) of the Rejoinder, the Applicant has contended that no site inspection report of Respondent No. 96 has been placed on record by the Joint Committee. However, the same is annexed to the compilation of site inspection reports of all 100 subject properties, more particularly, starting at Page No. 703 of the compilation of Site Inspection Reports of all 100 subject properties.



6. I say that as regards the direction sought by the Applicant at Clause 14 (b), (c), (d) and (f) of the Rejoinder, the same is under the purview of Respondent No. 102-MPCB.

7. I say that the Applicant has sought direction at Clause 14(e) of the Rejoinder for information regarding since when establishments of Respondent Nos. 68, 77 and 99 are non-operational. I say that the Joint Committee has carried out an extensive and detailed site inspection of all 100 subject structures. On the basis of the site inspection and information gathered, the establishments of Respondent Nos. 68, 77 and 99 are closed down (*annexed at Page No. 780, 891 and 1167 respectively to the Compilation of Site Inspection Report of 100 subject properties*). The relevant details are as under:

Resp. No	Name	Address	Present Status	Information given by	Area (sqm)
68	Ranjit Shankarrao More (now owned by Sudhir Parshuram Pawar)	Gat No. 25, Yavateshwar, Tal. Satara	Closed Hotel	Mahesh Kisan Lotekar (worker)	194.06
77	Jitendra Vishwanath Bhosale	Gat No. 101/3, Yavateshwar, Tal. Satara	Closed Hotel	Shahabaaz Baig (occupant)	744.28
99	Avinash Malharrao Kakade	Gat No. 195, Choragewadi, Tal. Satara	Closed Hotel	Pandurang Narayan Shendge (neighbour)	265.65



8. In any event, it is pertinent to note that initially the present Respondent No. 105 was concerned with only establishments of 17 Respondents arraigned in the captioned OA and the remaining 83 establishments, including establishments of Respondent Nos. 68, 77 and 99 were under the jurisdiction of District Collector, Satara. On 27th March 2025, Respondent No. 105-MSRDC became the Special Planning authority for all 100 establishments and the relevant documents/files of 83 establishments, including Respondent Nos. 68, 77 and 99 came to be handed over to Respondent No. 105-MSRDC by the District Collector, Satara.

Solemnly affirmed at Satara
This nd 2 day of July 2026)

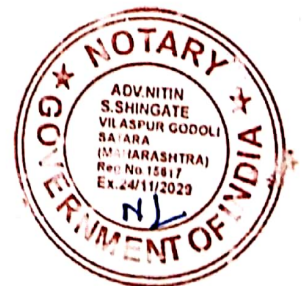
Deponent
M.S.R.D.C.
Camp Office, Satara

Advocates for Respondent No. 105

Before me

Solemnly affirmed before me by
Shri./Smt. Amar Rasa
R/o. SPA MSRDC Nagthane Tal -
Who is identified before me by Satava
Shri./Smt. —
or to whom I know personally.

NOTED & REGISTERED
at Serial No. 064
Date 2.17.2026



Date

2/7/2026

Commissioner of
Oath

